

1. QUESTIONS

(1) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(2) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. PAPERS TO BE LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister to lay the Performance Budget 2017-18 in respect to the following Demands for Grants:

1. Treasury & Accounts Administration, North Goa (Demand No. 8).
2. Treasury & Accounts Administration, South Goa (Demand No. 9).
3. A2. Debt Services (Demand No. A - 2).
4. Commercial Taxes (Demand No. 12).
5. Public Grievances (Demand No. 29).
6. Panchayats (Demand No. 31).
7. Higher Education (Demand No. 35).
8. Goa Architecture College (Demand No. 41).
9. Health Services (Demand No. 48).
10. Craftsmen Training (Demand No. 61).
11. Law (Demand No. 62).
12. Co-operation (Demand No.71).
13. Electricity (Demand No. 76).

2. SHRI MANOHAR PARRIKAR, Chief Minister to lay the following Rules/Regulations/Sub-Rules/Bye-Laws.

- a) Notification No. 7/4/98/STE-DIR/Part I/99 dated 03.08.2016 published in the Official Gazette Series-II No. 19 dated 11.08.2016.
- b) Notification No. 186-10-2016/STE-DIR/185 dated 20.09.2016 published in the Official Gazette Series-II No. 26 dated 29.09.2016.
- c) Notification No. 5/20/87/STE-DIR/Part-I/209 dated 27.09.2016 published in the Official Gazette Series-II No. 27 dated 06.10.2016.
- d) Notification No. 3-252-2014/STE-DIR/Part/224 dated 04.10.2016 published in the Official Gazette Series-I No. 27 dated 06.10.2016.
- e) Notification No. 7/4/98/STE-DIR/Part-III/234 dated 07.10.2016 published in the Official Gazette Series-II No. 29 dated 20.10.2016.
- f) Notification/Oder No. DPSE /RBD/CRSR/2016/2753 dated 10.11.2016 published in the Official Gazette Series-II No. 32 dated 10.11.2016.

- g) Notification No. 8/4/2017LA dated 30.06.2017 published in the Official Gazette Series-I No. 13 (Extraordinary No. 4) dated 30.06.2017.
- h) Notification No. VI/FAC-6(L-1 Part) IFB/2016//1626 dated 28.07.2016 The Goa Factories (Thirteen Amendment) Rule, 2016 published in the Official Gazette Series-I No. 17 dated 28.07.2016.

3. PRIVATE MEMBERS' RESOLUTIONS

1.S/Shri Pratapsingh Rane, Ravi S. Naik, Filipe Nery Rodrigues, Subash Shirodkar, Aleixo R. Lourenco, Clafasio Dias, Dayanand R. Sopte, Antonio C. Fernandes, Shri Wilfred D'sa and Smt. Jennifer Monserrate ,MLAs to move the following:

"This House strongly recommends the Government to appoint additional Mamlatdars to remove the back log of Tenancy and Mundkar cases as the Government is referring the cases from the Civil Courts to the Executive Magistrate."

2. Shri Aleixo R. Lourenco, MLA to move the following:

"This House unanimously resolves the Government that the newly inaugurated Panchayat Ghar at Rachol has facilities like daycare for Senior Citizens, resource room for Special Children and other facilities like Convention Hall under Tribal Schemes as the majority of population comprises of ST people

3. S/Shri Pratapsingh Rane, Ravi S. Naik, Filipe Nery Rodrigues, Subash Shirodkar, Chandrakant Kavalekar, Clafasio Dias, Dayanand R. Sopte, Antonio C. Fernandes, Shri Wilfred D'sa and Smt. Jennifer Monserrate,MLAs to move the following:.

"This House strongly recommends the Government to have police cars stationed at important points on the highway with loudspeakers, in order to instruct the heavy traffic drivers not following the Highway Code and to allow the slow traffic to move towards the left of the road to ensure safe and smooth flow of vehicles, and thus avoiding accidents."

4. Shri Chandrakant Kavalekar, Leader of Opposition to move the following:

"This House strongly recommends the Government that pension received by retired Goan Seamen's be increased to Rs.5000/- per month, in view of the tremendous hardships/sacrifices done by them, working in tough and dangerous situations and earning foreign exchange for the Country thus giving a boost to the economy."

5. S/Shri Pratapsingh Rane, Ravi S. Naik, Subash Shirodkar, Dayanand R. Sopte, Antonio C. Fernandes and Shri Wilfred D'sa ,MLAs to move the following:

“This House strongly recommends the Government to hand over the Primary Schools which are to be closed for want of sufficient number of students to private educational Institutions who are willing to run the Schools and are able to get students.”

4. GENERAL DISCUSSION ON THE BUDGET FOR THE YEAR 2017-18(LAST DAY)

**ASSEMBLY HALL
PORVORIM-GOA
20TH JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**